

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
LOK SABHA

**UNSTARRED QUESTION NO. 3412**

TO BE ANSWERED ON THE 15<sup>TH</sup> JULY 2019/ ASHADHA 24, 1941 (SAKA)

**Loans to Logistic Companies**

3412. SHRIK. NAVASKANI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware that the logistic companies are facing difficulties in getting loans from banks even after a New Logistic Policy has been declared;
- (b) if so, the details thereof; and
- (c) the corrective steps taken/ proposed to be taken by the Government to provide easy and quick loans to logistic companies?

**ANSWER**

THE MINISTER OF STATE FOR FINANCE  
(SHRI ANURAG SINGH THAKUR)

(a) to (c): As per inputs received from the Department of Commerce, a National Logistics Policy is in the draft stage. The Department has further apprised that the Indian National Shipowners Association had represented seeking setting up of a Maritime Development Fund to provide competitive and long-term financial assistance, supplement the present sources of finance available from banks, and design financing schemes appropriate for individual sub-sectors, and that the same have been discussed with stakeholders.

Banks lend to businesses, including logistics companies, as per their Board-approved loan policy. With regard to difficulties in getting loans from banks, Public Sector Banks have informed that no such instances have been observed.

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